

(b) if so, the extent to which this searchlight will be useful and improve the efficiency of the Tank ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) The Instruments Research and Development Establishment at Dehra-Dun, has developed the Infra-red searchlight for the use of Gunners of Vijayanta tanks. The Infra-red searchlight for use of Commanders of Vijayanta tank is at present under development.

(b) The use of the Infra red searchlight will enable the crew of the Vijayanta Tanks to operate the tanks during night effectively.

Re-Employment of Released Emergency Commissioned Officers in N. C. C.

2786. SHRI NAWAL KISHORE SHARMA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have offered alternative posts in N. C. C. to the former Emergency Commissioned Officers;

(b) if so, how many officers were offered the posts and how many of them accepted them;

(c) the steps which Government are taking to protect the interests of ex-emergency commissioned officers in N. C. C.; and

(d) the reasons for the unpopularity of N.C.C. service among the ex-Commissioned Officers ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) to (d) : As indicated in answer to Starred Question No. 767 given in Lok Sabha on 28th June, 1971, ordinarily Regular Officers from the three Services man the posts in the National Cadet Corps, Due to acute shortage of Regular Officers, a number of ex-Emergency Commissioned Officers have been granted commissions in the N. C. C. on a temporary basis.

2941. ex-ECOs who had applied for grant of NCC Commission had been considered

for grant of NCC Commission. 1157 had been approved but out of them 71 had been absorbed in other organisations and Services like CRP/IPS/BSF etc., and the remaining 1086 were offered NCC Commissions. 732 joined NCC out of them 163 have subsequently left. There are thus at present 569 ex-ECOs holding NCC Commissions.

Their tenure is prescribed as two years, extendable by one year at a time for so long as their services are required. As the present shortage of Regular Officers in the three Services is likely to persist for some years, there is no risk of these ex-ECOs holding NCC Commissions being retrenched in the near future. As they are employed in lieu of Service Officers, they cannot be retained permanently in the NCC.

The ex-ECOs who have been given temporary appointments leave NCC as and when they get jobs with better security of tenure.

National Plan for Tourism

2787. SHRI VEKARIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the suggestion made by the Travel Agents Association for drawing up a national plan for tourism has been examined by Government; and

(b) if so, the main features thereof and decision taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) : Government is considering steps for the formulation of a National plan for tourism.

Financial Assistance to Gujarat

2788. SHRI VEKARIA : Will the Minister of FINANCE be pleased to state :

(a) the amount of Central aid given to State of Gujarat during the year 1968-69, 1969-70 and 1970-71 for development works; and

(b) whether the aid has been fully utilised by the State ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b): The Central assistance allocated to Gujarat for the State Plan and the annual amounts released on the basis of the State's entitlement are given below :

(Rs. Crores)

	Allocation	Central assistance released
1968-69	34.70	33.03
1969-70	28.20	28.20
1970-71	21.64	27.05

रक्षा प्रतिष्ठानों की यूनिटों को मान्यता देने की शर्तें

2790. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) रक्षा प्रतिष्ठानों में रजिस्टर्ड यूनिटों को मान्यता देने की क्या शर्तें हैं और वे किस नियमावली में वर्णित हैं; और

(ख) क्या 'राष्ट्रीय सुरक्षा श्रमिक संघ' कानपुर, मान्यता की शर्तों को पूरा करता है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) रक्षा विभाग की असैनिक यूनिटों की मान्यता के सम्बन्ध में दिए गए निर्देशन का सारांश 2-9-70 को अतारंकित प्रश्न संख्या 4929 के उत्तर में दिया गया था।

(ख) संघ एक संस्थापना की सदस्यता की आवश्यक प्रतिबन्ध को पूर्ण नहीं करता था अतएव उसे इसका अनुपालन करने की सलाह दी गई है।

बम्बई में तस्करी का माल पकड़ा जाना

2791. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अगस्त, 1971 में राजस्व गुप्त-चर निदेशालय के अधिकारियों ने उत्तर बम्बई में दो ट्रकों से भारी मात्रा में तस्करी का माल बरामद किया था;

(ख) यदि हां, तो बरामद किया गया तस्करी का माल अनुमानतः कितने मूल्य का था; और

(ग) इस सम्बन्ध में कितने व्यक्तियों के विरुद्ध क्या कार्यवाही की गई ?

वित्त मंत्री (श्री बसवन्तराव चव्हाण) :

(क) और (ख) जी, हां। राजस्व गुप्तचर निदेशालय की बम्बई स्थित यूनिट के अधिकारियों ने सीमाशुल्क विभाग के स्थानीय अधिकारियों के साथ 16-8-1971 को, जापान में बने कृत्रिम सूत तथा कपड़ों सहित जिनका मूल्य भारतीय बाजार दर पर लगभग 7 लाख रुपये था एक ट्रक, एक टेम्पो और एक टैक्सी पकड़ी।

(ग) इस सम्बन्ध में दो व्यक्तियों को गिरफ्तार किया गया जिन्हें बाद में जमानत पर रिहा कर दिया गया। उनके विरुद्ध यथासमय न्यायालय में इस्तगाले की कार्यवाही की जाएगी।

Recommendations made at the Seminar on Wild Life

2792. SHRI C. CHITTIBABU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a Seminar on Wild Life was held recently;

(b) if so, the recommendations made by the Seminar in regard to preservation of the fast vanishing species; and

(c) the steps Government have taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir. A Seminar on Wild Life was held at Betla in Bihar in May, 1971.

(b) Among the recommendations made for preservation of fast vanishing species were :

1. Creation of more game sanctuaries.